GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 584 TO BE ANSWERED ON 01st DECEMBER, 2021

EXPORT OF GRAINS

584. SHRI KHAGEN MURMU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government agrees with the view that it must create storage facilities at the district level and ensure the supply lines to facilitate speedy movement of grains for export, and also that it must also work on the diplomatic front to ward off the pressure tactics of European countries to discourage our export;
- (b) if so, the details of the initiatives taken/being taken by the Government keeping in mind that area specific crops should be encouraged with government support of quality seeds, fertilizers and guidance by the experts to meet the international export standard of commodities; and
- (c) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) Yes, Sir.
- (b) The Department of Commerce is implementing Trade Infrastructure for Export Scheme (TIES), under which assistance is provided for creating infrastructure for exports, including storage facilities required for export of grains. The Agricultural & Processed Products Export Development Authority (APEDA) also provides assistance for creation of export related infrastructure under its export promotion scheme.

Ensuring that our agriculture exports meet the requirements of importing countries is a continuous process. APEDA regularly holds outreach and capacity building programmes to educate farmers and other stakeholders on measures required to meet specific requirements of importing countries for various products. Mandatory testing and traceability systems have also been put in place for specific products and specific markets to ensure that requirements of the importing countries are met.

Some sanitary and phytosanitary measures in the form of setting very low Maximum Residue Level (MRL) of different chemical substances in agri products have been put in place by European Union (EU). The Government has been taking up this issue with EU in all bilateral discussions and pressing for setting MRLs based on scientific risk assessment and international standards such as CODEX etc.

(c) Does not arise in view of (a) and (b) above.
